



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.10.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A. No. 4850 of 2023 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	30.10.2023	10.11.2023
2.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	30.10.2023	22.11.2023
3.	Comp. App. (AT) (Ins) No. 811 of 2022	Shree Ganapati Power and Transformers. Vs. Vijeta Projects And Infrastructure Ltd. & Ors.	30.10.2023	06.12.2023
4.	Comp. App. (AT) (Ins) No. 1206 of 2022 & I.A. No. 3657, 3658, 3659 of 2022 & 833, 4766 of 2023	Hari Vitthal Mission Vs. Ravi Sethia & Ors.	30.10.2023	01.12.2023

5.	Comp. App. (AT) (Ins) No. 49 of 2023 & I.A. No. 175, 176, 154 of 2023 (With Defects)	Gangaprasad R Tripathi Vs. Budhale Engineer Pvt. Ltd. & Ors.	30.10.2023	23.11.2023
6.	Comp. App. (AT) (Ins) No. 462 of 2023 & I.A. No. 1515, 1516, 3077 of 2023	Ashlesh Kumar Gupta Vs. Amit Joshi & Ors. With	30.10.2023	01.12.2023
7.	Comp. App. (AT) (Ins) No. 463 of 2023 & I.A. No. 1517, 1518, 1519 of 2023	Gayatri Life Buyers Resident Association Vs. Amit Joshi & Ors.	30.10.2023	01.12.2023
8.	Comp. App (AT) (Ins) No. 426 of 2020 & I.A. No. 1702 of 2023 (PH)	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	30.10.2023	05.12.2023
9.	Comp. App (AT) (Ins) No. 430 of 2020 (PH)	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	30.10.2023	05.12.2023
10.	Comp. App. (AT) (Ins) No. 432 of 2020 (PH)	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	30.10.2023	05.12.2023
11.	Comp. App. (AT) (Ins) No. 438 of 2020 & I.A. No. 1440 of 2020 (PH)	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.	30.10.2023	05.12.2023

		With		
12.	Comp. App. (AT) (Ins) No. 710 of 2020 (PH)	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	30.10.2023	05.12.2023
13.	Comp. App. (AT) (Ins) No. 336 of 2020 (PH)	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	30.10.2023	05.12.2023
14.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	30.10.2023	22.11.2023
15.	Comp. App. (AT) (Ins) No. 447 of 2023 & I.A. No. 1475, 1476 of 2023 (PH)	ACRE - 81 Trust Through its trustee Assets Care & Reconstruction Enterprise Ltd. & Ors. Vs. Pawan Kumar Goyal Interim Resolution Professional of SARE Realty Projects Private Ltd. & Ors.	30.10.2023	23.11.2023
16.	Comp. App. (AT) (Ins) No. 578 of 2022 & I.A. No. 1548, 1549, 1550 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	30.10.2023	15.12.2023
17.	Comp. App. (AT) (Ins) No. 765 of 2022 & I.A. No. 2065, 2122 of 2022 & 976, 2079 of 2023 (With Defects)	Sajidabanu Firoz Kaliwala Proprietor of M H Trading & Anr. Vs. Agarwal Mittal Concast Pvt. Ltd. & Ors.	30.10.2023	21.11.2023

18.	Comp. App. (AT) (Ins) No. 60 of 2023 & I.A. No. 224, 225, 226, 476, 3871 of 2023	Dhruv Harjai Vs. PPG Asian Paints Pvt. Ltd.	30.10.2023	20.12.2023
19.	Comp. App. (AT) No. 37 of 2022 & I.A. No. 631, 614, 3104, 4845 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	30.10.2023	07.12.2023
20.	Contempt Case (AT) No. 8 of 2023 in Comp. App. (AT) No. 37 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	30.10.2023	07.12.2023
21.	Competition App. (AT) No. 56 of 2022	Apaar Infratech Pvt. Ltd. Vs. Competition Commission of India & Ors.	30.10.2023	06.12.2023

By order of Hon'ble Chairperson

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Registrar